THE COTTON GINNING AND PRESSING FACTORIES (REPEAL)

No. 2 of 1999

[2nd January, 1999.]

An Act to repeal the Cotton Ginning and Pressing Factories Act, 1925.

BE it enacted by Parliament in the Forty-ninth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Cotton Ginning and Pressing Factories (Repeal) Act, 1998.

Repeal of Act 12 of 1925. 2. The Cotton Ginning and Pressing Factories Act, 1925, is hereby repealed.